

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2024  
ANSWERED ON:01.12.2009  
WORKING OF NHAI  
Reddy Shri Anantha Venkatarami

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Union Government proposes to improve the working of the National Highways Authority of India (NHAI);
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (c) The Government has approved re-structuring of NHAI to enhance its institutional capacity by making it multi-disciplinary professional body with quality financial management and contract management expertise. The salient features of re-structuring include selection of the Chairman by a search committee, fixed tenure for Chairperson, increase in the number of full time Members from five to six and the number of part-time Member from four to six, creation of additional posts of Chief General Mangers (CGMs), creation of cells with experts in the areas of finance, legal, safety, quality control, Project Appraisal etc., and empowering the NHAI to engage where required outside experts. The Government have accordingly notified the National Highways Authority of India (the term of office and other conditions of Service of members) Amendment Rules, 2009 on 24th July, 2009 as regards selection and tenure of the Chairman etc. As regards increasing the number of Members of NHAI Board which requires amendment to the NHAI Act, 1988 a comprehensive review of NHAI Act, 1988 has been undertaken so that all necessary amendments are carried out together. Necessary action has also been taken by the NHAI for filling up various posts.